

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO -2372**  
ANSWERED ON - 09/08/2023

**MENACE OF MANUAL SCAVENGING IN THE COUNTRY**

2372. SMT. PRIYANKA CHATURVEDI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government is aware of the fact that nearly one-third of districts in the country still follow manual scavenging;
- (b) whether Government is on track to declare 'India manual scavenging free' in August 2023, if not, the reasons there for;
- (c) whether Government is aware that large States such as Maharashtra have more districts that have not been declared free from manual scavenging, if so, the reasons there for;
- (d) why did Government has not taken any survey on manual scavengers after 2018, the reasons there for; and
- (e) number and name of districts in each State which still did not declare itself as 'manual scavenging free'?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a) There is no report of practice of manual scavenging in any districts.
- (b) As per the "Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 (MS Act, 2013)" manual scavenging is a prohibited activity in the country with effect from 6.12.2013. No person or agency can engage or employ any person for manual scavenging from the above date. Any person or agency who engages any person for manual scavenging in violation of the provisions of the MS Act, 2013 is punishable under Section 8 of the above Act, with imprisonment upto 2 years or fine upto Rs. One Lakh or both.
- (c) Data has been collated from 646 districts as on 03.08.2023 that have reported themselves as manual scavenging-free including all 36 districts of Maharashtra.

(d) Two surveys have been conducted for identification of manual scavengers in the year 2013 and 2018. As per these two surveys, 58098 eligible manual scavengers have been identified.

After receiving reports from the social institutions working in this field, about continuation of this practice, Ministry of Social Justice and Empowerment has launched a mobile app "Swachhata Abhiyaan" on 24.12.2020 to capture the data of insanitary latrines still existing and manual scavengers associated with them. Any person can upload the data of insanitary latrines and manual scavengers on the mobile app. Thereafter, the data is verified by the concerned district administration. However, not a single insanitary latrine has been confirmed so far.

(e) State-wise details of districts that have not reported themselves as manual scavenging-free are at **Annexure**.

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Annexure referred in reply to part (e) of the Rajya Sabha Unstarred Question No. 2372 for answer on 09.08.2023 regarding Menace of manual scavenging in the country.

**List of Districts of States/UTs who have not reported manual scavenging free**

S.No.	Name of States/UTs	Name of District	
1.	Arunachal Pradesh	East Kameng	
2.		Itanagar Capital Complex	
3.		Kamle	
4.		Lower Siang	
5.		Pakke-Kessang	
6.		Shi Yomi	
7.		Upper Dibang Valley	
8.		Upper Subansiri	
9.	Assam (AS)	Bajali	
10.		Darrang	
11.		Dhemaji	
12.		Kamrup Metropolitan	
13.		Morigaon	
14.		South Salmara Mankachar	
15.		Tamulpur	
16.	Haryana (HR)	Gurgaon	
17.		Rewari	
18.	Jharkhand	East Singhbhum	
19.		Gumla	
20.		Koderma	
21.		Ranchi	
22.		Sahibganj	
23.	Karnataka	Bangalore Urban	
24.	Madhya Pradesh	Barwani	
25.		Betul	
26.		Bhopal	
27.		Chhindwara	
28.		Damoh	
29.		Dhar	
30.		Dindori	
31.		Guna	
32.		Gwalior	
33.		Harda	
34.		Namadapuram (Hoshangabad)	
35.		Jabalpur	
36.		Khandwa (East Nimar)	
37.		Mandla	
38.		Mandsaur	
39.		Narsinghpur	
40.		Niwari	
41.		Raisen	
42.		Rewa	
43.		Sheopur	
44.		Ujjain	
45.		Manipur	Bishnupur
46.			Chandel
47.	Imphal East		
48.	Imphal West		
49.	Jiribam		
50.	Kamjong		
51.	Kangpokpi		
52.	Noney		
53.	Senapati		
54.	Tamenglong		
55.	Tengnoupal		
56.	Ukhrul		
57.	Meghalaya	Eastern West Khasi Hills	
58.		South West Garo Hills	
59.	Nagaland	Chumoukedima	

60.		Niuland
61.		Shamator
62.		Tseminyu
63.		Wokha
64.	Odisha	Bhadrak
65.		Cuttack
66.		Ganjam
67.		Jharsuguda
68.		Jagatsinghpur
69.		Kendujhar (Keonjhar)
70.		Kendrapara
71.		Nuapada
72.		Rayagada
73.		Sundargarh
74.	Punjab	Sahibzada Ajit Singh Nagar
75.	Telangana	Jagtial
76.		Jayashankar Bhupalpally
77.		Jogulamba Gadwal
78.		Karimnagar
79.		Khammam
80.		Mahabubabad
81.		Mancherial
82.		Mulugu
83.		Nalgonda
84.		Nirmal
85.		Peddapalli
86.		Rajanna Sircilla
87.		Sangareddy
88.		Siddipet
89.		Suryapet
90.		Warangal Urban
91.		Warangal Rural
92.		Yadadri Bhuvanagiri
93.	Uttar Pradesh	Bareilly
94.		Gautam Buddha Nagar
95.		Mau
96.	West Bengal	Alipurduar
97.		Paschim Bardhaman
98.		Birbhum
99.		Cooch Behar
100.		Dakshin Dinajpur
101.		Darjeeling
102.		Hooghly
103.		Jalpaiguri
104.		Jhargram
105.		Kalimpong
106.		Kolkata
107.		Maldah
108.		Murshidabad
109.		Paschim Medinipur
110.		Uttar Dinajpur
111.	Jammu and Kashmir	Bandipora
112.		Ganderbal
113.		Kishtwar
114.		Kupwara
115.		Pulwama
116.		Rajouri
117.		Reasi
118.		Samba
119.	NCT of Delhi	North West Delhi
120.		Shahdara

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